Quarters of M.Ps. Flats and Bungalows in North Avenue, South Avenue and other places of Delhi:

- (b) whether it is also a fact that electric ceiling fans have not yet been installed in the said quarters even though two summer seasons have passed;
- (c) if so, the reasons for not installing ceiling fans till date; and
- (d) when these were expected to be installed?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING/ and the state of the st

(b) to (d) According to the present policy of Government, only fan points and fan clamps are to be provided in the servants quarters so that the occupants can fix their own fans, if they so desire. The question of installing fans in these quarters by Government, therefore, does not arise.

## SURVEY OF INDIA BORDERS PY CHINA FOR GROWTH OF COTTON

738. SHRI SITARAM KESRI: Will the Minister of EXTERNAL AFFAIRS, and be pltased to state:

- (a) whether Government are aware of the lecent agreement between Nepal and G.lina for a survey by China in Nepal Teiai across the Indian border to examine the feasibility of the growth of cotton in the area;
- (b) if so, have the Government examined the implication of the presence of Chinese personnel close on the Indian border for the purpose of the survey; and
- (c) the steps taken to make the necessary safeguards in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS / विशेष पंजाबव में उपांजी (SHRI SURENDRA PAL SINGH:

(a) Yes, Sir. Government are aware that letters were exchanged on July 16th between the Chinese Ambassador in Kuhmandu and the Finance Secretary, His Majesty's Government of Nepal, by which the Chinese Government are to conduct a survey in the

Butwal area of the Nepal Terai in order to ascertain whether cotton cultivation is possible.

(b) and (c) Government have Examined the implication of this development. Necessary steps are being taken to safeguard our interests.

## CONSTRUCTION WORK OF INTER-STATE Bus TERMINUS AT DELHI

- 328. SHRI M. K. MOHTA: Will the Minister of WOFvKS AND HOUSING and the pleased to state:
- (a) whether the construction worl of the Inter-State Bus Terminus. Kashmeri Gate Delhi has been left unfinished by the contractor and the Delhi Development Authority has been put to heavy losses as a result thereof;
- (b) the amount of money for which the contract was given for the construction work and the reasons for which the work has been left unfinished; and
- (c) the steps proposed to be taken by Government for the completion of the unfinished work?

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- (a) Yes, Sir. At this stage, it is not possible to determine the extent of loss, if any.
- (b) The contract was for Rs. 94,70,527.00. The contract has been rescinded as the work was not progressing satisfactorily aid the contractor was not willing to work according to the conditions specified in the tender. The contractor had put in certain claims whirb could not be accepted.
- (c) The Delhi Development Authority have invited tenders for the completion of the unfinished work.

+53°- [Transferred to the 10th August •97'-]

tTransferred from the 27th July, 1971-{Transferred from the 301I1 July, 1971-